

# CENTRAL ADMINISTRATIVE TRIBUNAL

JABALPUR BENCH, JABALPUR

Carav Building, 15, Civil Lines, Post bag No. 6, JABALPUR- 482 001

Dated 18/10/05

Registration No. 04334/05

..... Applicant(s)

VERSUS

..... Respondent(s)

A copy of the ORDER dated ..... passed by the Hon'ble Tribunal in the above mentioned case is forwarded herewith for necessary action.

To,

27.10.2005

Shri D.P. Singh, counsel for the applicant.

Shri M.Rao, counsel for the respondents.

The learned counsel for the applicant seeks permission to withdraw the OA. Permission is granted. The OA is dismissed as withdrawn. The applicant at liberty to approach the Tribunal, if he still feels aggrieved and so advised.

Sd/-

(Madan Mohan)  
Judicial Member

Sd/-

(M.P.Singh)  
Vice Chairman

सत्य प्रतिलिपि

18/10/05

उपरजिस्ट्रार

DY. REGISTRAR

केन्द्रीय प्रशासनिक अधिकरण

CENTRAL ADMINISTRATIVE TRIBUNAL

जबलपुर बैच, जबलपुर

JABALPUR BENCH, JABALPUR

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27/10/05  
D.P. Singh D.V.C.W.  
M.Rao D.V.C.W.  
GRPR-119

10/10/05  
D.V.C.W.